

ITEM NO.1501

COURT NO.6

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT. PET.(C) Nos.453-454/2012 in C.A. Nos.2504-2505/2012

BAJRANG LAL SHARMA

Petitioner(s)

VERSUS

C.K. MATHEW & ORS.

Respondent(s)

Date : 23-01-2020 This matter was called on for pronouncement of Judgment today.

For Petitioner(s) Mr. M.L. Lahoty, Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Shobhit Tiwari, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Anchit Sripat, Adv.
Mr. R. C. Kohli, AOR

For Respondent(s) Dr. Manish Singhvi, Sr. Adv.
Mr. D.K. Devesh, Adv.
Mr. Sandeep Jha, Adv.
Mr. Shailja Nanda Mishra, Adv.
Mr. Arpit Parkash, Adv.
Mr. Milind Kumar, AOR

Hon'ble Mr. Justice Uday Umesh Lalit pronounced the Reportable Judgment of the Bench comprising Hon'ble Mr. Justice Uday Umesh Lalit, Hon'ble Ms. Justice Indira Banerjee and Hon'ble Mr. Justice M.R. Shah

The Contempt Petitions are closed, in terms of the signed Reportable Judgment.

Pending application(s), if any, shall stand disposed of.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER

(Signed Reportable Judgment is placed on the File)